

ITEM NO.104

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1475/2014

RAM PRAKASH @ PAPPU & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 11-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. T. Mahipal, AOR

For Respondent(s) Mr. Ratnakar Dash, Sr. Adv.  
Mr. Rajeev Kumar Dubey, Adv.  
Mr. Kamlendra Mishra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel appearing for the parties are at liberty  
to peruse the original records and also to make certified copies of  
the deposition(s) and other documents in accordance with Rules.

List the matter on 31<sup>st</sup> October, 2018.

(MADHU BALA)  
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER